

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.253 OF 2019

In the matter of:

Sigmalon Equipment Pvt Ltd & Ors

Appellants

Vs

Vinod Kumar

Respondent

Mr. Rajshakher Rao, Mr Saswat Pattnaik and Mr Sidharth Raval, Advocates for appellants.

Mr. B.B.Sawhney, Sr. Advocate with Mr. Sunil Sharma, Advocates for Respondent alongwith Respondent in person.

ORDER

25.02.2020- Learned counsel for the Respondent submits that he has raised cross objection/counter to appeal. He also submits that for his cross objection certain documents are to be taken on record. For this purpose, he has filed IA No.547/2020.

2. We thought it proper to hear first on the issue of maintainability of cross objections.

3. Let the matter be fixed on **27th March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam